**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**34. CA 185/2021 IN TCSP 267/MB-II/2017**

**CORAM:**
**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF THE PARTIES: - Shivani Holdings Pvt Ltd,**

**APPEARANCES: -**
**FOR APPLICANT** : Adv. Avinash R Khanolkar
**FOR RESPONDENT** : Absent.

**Section: Sec. 230-232 of the Companies Act, 2013**

---

**ORDER**

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **10.02.2023**.

**Sd/-** **Sd/-**

**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**

Aarti